## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 360 of 2017 in C.P. (I.B) No. 27/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

Name of the Company:

Umesh Ved, RP.

V/s.

Jhaveri Trading & Investment Pvt. Ltd

Section of the Companies Act:

Section 30 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Umesh Ved

RP & PCS

Alabeica.

Down He. Ved

2.

## ORDER

Applicant/ RP Mr. Umesh Ved present. None present for Respondent in IA 360/2017.

Proof of service of copy of application on Respondent filed.

RP is directed to issue notice of date of hearing to the Financial Creditor (Respondent) and Operational Creditor and shall file proof of service.

RP shall also give copy of application to Operational Creditor.

List the matter on 22.11.2017.

RIKKI RAVEENDRA BABU

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.